NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 365 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Mr. Vivek Gupta Vs. M/s Proactive Plast Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner(s): Ms. Roohina Dua, Advocate

For the Respondent(s): Mr. Abhishek Anand, Advocate

Ms. Sonal Girdonia, Advocate

ORDER

Reply of the Respondent has been filed. Be listed on 9th October for final arguments.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)